

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/1998/ 5026 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,
Member, MACT,
Dhubri.

Dated Guwahati, the th 8 October, 2021.

Sub:- **Casual leave.**

Ref:- Your letter No. MACT/ESSTT./DHU/02/2021/587 Dated 05.10.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 11.10.2021 & 16.10.2021 along with permission to leave the head quarter from the evening of 08.10.2021 till the evening of 20.10.2021**, has been granted.

Further, the in-charge District & Sessions Judge, Dhubri shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

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Memo NO.HC.VII-87/1998/ 5027 - 1A, dated 8.10.2021
Copy to:

- 1.The District & Sessions Judge, Dhubri.
- 2.The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

Pde